Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: EMPEE SUGARS AND CHEMICALS LIMITED Date of Commencement of Liquidation: 10-02-2023; List of Stakeholders as on Date: 25-06-2025; Name of IP: Mr. Pankaj Srivastava; Process Number: 1; Last 5 digitof registration number: 10474

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	4	24520708501	4	21213339026		3307369475		Annexure 3
4	Unsecured financial creditors	2	7527703857	2	4004919423		3522784434		Annexure 4
5	Operational creditors (Workmen)	133	60062223	123	14020804		46041419		Annexure 5
6	Operational creditors (Employees)	81	28471323	60	9529363		18941960		Annexure 6
7	Operational creditors (Government Dues)	11	813767785	10	813767785				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	14	1688190624	9	699375739	135319401	988814885		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1551152	1	1551152				Annexure 9
Total		246	34640455465	209	26756503292	135319401	7883952173		